

Formalin in fish: HC directs FSSAI to submit progress report in 4 weeks

March 20, 2019 in Goa News

PANAJI: The High Court of Bombay at Goa has directed the Food Safety and Standards Authority of India (FSSAI) to submit its progress report related to formalin in fish within four weeks. The High Court has also made it clear that no further extension of time will be granted.

By an order in December 2018, the High Court had directed the FSSAI to place on record the progress report in respect of prescribing the limits of naturally occurring formaldehyde in fish.

During a recent hearing, a counsel for FSSAI had stated that the research conducted by FSSAI for the purpose of submitting the progress report as directed by the court was at an advanced stage and it would take another four weeks. He sought four weeks' time to submit the report as directed by the court.

The statement was accepted by the court and time was granted as prayed for. The High Court said that the report is to be submitted within four weeks with a copy thereof to be served upon the petitioners' advocates simultaneously as well as upon the contesting respondents as directed by the court. The High Court made it clear that no further extension of time will be granted.

The bunch of petitions related to the formalin issue is placed on board for admission on April 22.